

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : P. SOMARAJAN

DATE OF APPOINTMENT : 5.10.2016

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
2 cents of land in Mundackal Village, Kollam Taluk, Kollam District.	Nil	SB Account balance Rs.47,896/-	Approxim ately two sovereigns of gold	Nil	Rs,9,50,000/- advanced to my brother Suresh Babu and Rs.3,67,727/- in the PF account No.AJ 273133

LIABILITIES

Particulars:-

1. NIL

Note:- Further details available with the Hon'ble Chief Justice

01.03.2017

P. Somarajan
Judge

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : P. SOMARAJAN

NAME OF THE SPOUSE : SANTHAKUMARI

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
15 cents of garden land in Mundackal Village in Kollam Taluk.	Two residential buildings	Rs.8,70,000/- in fixed deposit	40 sovereigns of gold	Nil	Subscriber of two chitties, for Rs.10 lakhs and Rs.5 lakhs.

LIABILITIES

Particulars

1. A housing loan liability of Rs.10,08,049/-, taken from Syndicate Bank, Kollam.

Note:- Further details available with the Hon'ble Chief Justice

01.03.2017

P. Somarajan
Judge

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : P. SOMARAJAN
NAME OF THE DEPENDENT CHILD/CHILDREN : SARAYOO (daughter)

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Fixed deposit of Rs.40,000/-	35 sovereigns of gold	Nil	Nil

LIABILITIES

Particulars:-

1. Nil

Note:- Further details available with the Hon'ble Chief Justice

01.03.2017

P. Somarajan
Judge